

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA):** (a) The demand for steel is in excess of availability in respect of several categories, and as such, the states including Madhya Pradesh, may be facing the problem of inadequacy in supply.

(b) Under the present system of distribution there is no quota/Statewise allocation. Despatches of steel from the main steel producers are regulated by the Steel Priority Committee, after taking into account the end use for which steel is required, the availability and competing demands.

**Popularisation of computers as recommended by the National Institute for Training in Industrial Engineering**

**1611. SHRI RAJDEO SINGH:** Will the Minister of LABOUR AND REHABILITATION be pleased to state-

(a) whether a study sponsored by the U.N. has found that the introduction of computers has not led to any retrenchment in any manufacturing organisation in our country;

(b) whether the study undertaken by the National Institute for Training in Industrial Engineering has recommended the popularisation of computers; and

(c) if so, Government's reaction in the matter?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT-SWAMY):** (a) According to the U.N. Working Group of Computer Technology for Development, there was shortage of data on the effects of computers on employment in developing countries.

(b) No.

(c) Does not arise.

**Committee for Revision of Wage structure of cement industry workers**

**1612. SHRI C. K. JAFFER SHARIEF:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether any committee has been appointed by Government to revise the wage structure for cement industry workers; and

(b) if so, the outlines thereof and the time by which the report is likely to be submitted?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT-SWAMY):** (a) and (b). A Bipartite Committee was constituted on 20th June, 1973 for the revision of the wage structure in the cement industry. It is composed of 6 representatives each of employers and workers. The committee is expected to complete its work as soon as possible.

**Take-over/Re-Organisation of M/s. Burn and Co. and M/s Indian Standard Wagon Co.**

**1613. SHRI INDRAJIT GUPTA:  
SHRI HARI KISHORE  
SINGH:**

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether the reports of the Committees appointed to investigate the financial and working conditions of M/s. Burn and Co., and M/s. Indian Standard Wagon Company have been considered by Government;

(b) if so, whether there is any proposal to take over the managements of these concerns; and

(c) if not, what other steps for re-organisation of the managements are contemplated in order to put these units on a sound footing?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):**

(a) to (c). The Committees of investigation appointed to look into the affairs of M/s. Burn and Company and M/s. Indian standard Wagon Co., have submitted their reports. Decision is expected to be taken shortly.

**Increase in the Number of Women employees and gazetted officers in Central Government**

1614. SHRI M. M. JOSEPH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether women employees and gazetted officers in Central Government are increasing at a faster rate than employees belonging to other categories; and

(b) if so, the facts thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VEKAT-SWAMY)** (a) and (b). Available information is contained in the statement laid on the Table of the House. [Placed in Library. See No. LT-5281/73].

**Allocation made for council of Indian Trade Unions**

1615 SHRI DINEN BHATTACHARYA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government bore the entire expenditure on the meetings of National Council of Indian Trade Unions;

(b) the amount spent since its inaugural meeting upto 30th June, 1973; and

(c) the names of the Central Trade Unions which participated in the meeting of the said Council?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT-SWAMY):** (a) No, Sir.

(b) Does not arise.

(c) The National Council of Central Trade Unions was formed by the INTUC, AITUC and HMS at a meeting held by their representatives on the 21st May, 1972. Government have no information about the participants in the subsequent meetings of the Council.

**Planning Minister's visit to Rumania**

1616 SHRI C. K. CHIANDRAPPAN: SHRI M. S. SIVASWAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Union Minister of Planning visited Rumania recently;

(b) if so, the purpose of visit and the outcome thereof; and

(c) the number of officials who accompanied him?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):**

(a) and (b). Union Minister of Planning visited the Socialist Republic of Romania from July 2 to July 6, 1973. The Union Planning Minister's visit was in response to an invitation from the Romanian Government. The purpose of the visit was to review the present stage of bilateral economic relations and to consider prospects of their further development and diversification on a mutually advantageous basis. The possibilities of expansion of long-term cooperation were noted especially in the following fields: Exploration, exploitation and processing of crude oil and natural gas; production of oil field equipment; materials and components; power industry, chemical and petro-chemical indus-